

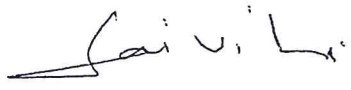

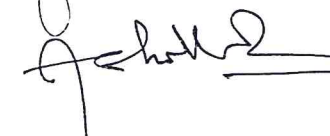
NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

18

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/1/2016  
NAME OF THE PETITIONER(S) : R. Doraisamy and D. Dhanalakshmi  
NAME OF THE RESPONDENT(S) : M/S Mehala Carona Textiles Private Limited & others  
SECTION : 397/398

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
(1)	Sai v. hen	Counsel for Petitioner	
2.	T. S. Parthasarathy for Ramalingam & associates	Counsel for Respondent	
3.	R. VIDHYASHANKAR R. ASHOKKUMAR	Counsel for Respondents 1-5	

**ORDER**

Counsel for Petitioner present. Counsel for R1 to R5 present. Counsel for R6 also present. Counsel for R6 prayed for time to file counter, failing which the right of filing counter shall stand forfeited. At request, time is enlarged. Put up on **12.09.2017 at 10.30 A.M.**

(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)